

DIVISION BENCH

ITEM NO.110

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.71/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 5th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

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|----------------------------|--|
| NAME OF THE COMPANY | M/S VIVA INFRAVENTURE PVT. LTD. V/S M/S NAD BINDU INFRATECH PVT. LTD. |
| UNDER SECTION | 9 IBC |

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Kumar Deepraj with Sh. Vikas Tiwari, : *For the Operational Creditor*
& Ms. Arushi Rathore, Advs.

Sh. Prashant Puri with : *For the Corporate Debtor*
Sh. Utkarsh Srivastava, Advs.

ORDER

Ld. Counsels representing the parties are present through VC.

- 1.** Ld. Counsel representing the Operational Creditor states that the rejoinder has been filed, however there is a defect pointed out by the Registry with respect to the digital signature not being affixed, and therefore he seeks a short accommodation to cure the defect.
- 2.** Let the matter be adjourned for further hearing on 6th August, 2024.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

5th July, 2024

Kavya Prakash Srivastava
(Stenographer)